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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

Co. Appeal No. 4/58, 59/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018**

Name of the Company: Oriental Insurance Co. Ltd.  
V/s.  
Ambuja Cements Ltd. & Ors.

Section of the Companies Act: Sections 58, 59 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KAMAL AGRAWAL	FCA - 02	Petitioner	Kamal Ag
2.	<del>XXXXXXXXXX</del> <del>XXXXXXXXXX</del> <del>XXXX</del> KUNAL P. VAISHNAV	} Advocate	Respondent	<del>XXXXXXXXXX</del> Kunal P. Vaishnav

**ORDER**

Learned FCA Mr. Kamal Agrawal present for Appellant. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.1.

At request of learned FCA for Appellant.

List the matter on 23.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 18th day of January, 2018.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**